

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'C' BENCH, KOLKATA
[Virtual Court hearing]**

**Before Shri P.M. Jagtap, Vice-President (KZ)
and Shri A.T. Varkey, Judicial Member**

**I.T.A. No. 2347/KOL/2019
Assessment Year: 2012-2013**

***M/s. Ma Mahamaya Rice Mill Pvt. Limited,.....Appellant
Vill. Majhergram,
P.O. Madhyamgram, P.S. Memari,
Dist. Burdwan-713142
[PAN: AAFCM0799N]***

-Vs.-

***Income Tax Officer,.....Respondent
Ward-2(1), Burdwan,
Aayakar Bhawan, Court Compound,
Burdwan-713101***

Appearances by:

*Shri Soumitra Choudhury, A.R., for the Appellant
Shri Jayanta Khanra, JCIT, Sr. D.R., for the Respondent*

Date of concluding the hearing : April 23, 2021

Date of pronouncing the order : April 23, 2021

O R D E R

Per Shri P.M. Jagtap, Vice-President (KZ):-

This appeal filed by the assessee is directed against the order ld. Commissioner of Income Tax (Appeals), Burdwan dated 13.08.2019.

2. In this case, the Director of the assessee-company has moved an application dated 20.04.2021 seeking withdrawal of this appeal on the ground that the assessee has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per

Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Director of the assessee-company is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on April 23, 2021.

Sd/-
(A.T. Varkey)
Judicial Member

Sd/-
(P.M. Jagtap)
Vice-President (KZ)

Kolkata, the 23rd day of April, 2021

- Copies to :*
- (1) M/s. Ma Mahamaya Rice Mill Pvt. Limited,
Vill. Majhergram,
P.O. Madhyamgram, P.S. Memari, Dist. Burdwan-713142*
 - (2) Income Tax Officer,
Ward-2(1), Burdwan,
Aayakar Bhawan, Court Compound, Burdwan-713101*
 - (3) Commissioner of Income Tax (Appeals), Burdwan,*
 - (4) Commissioner of Income Tax- ,*
 - (5) The Departmental Representative*
 - (6) Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.